



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19.10.2023

### NOTICE

Please take notice that the following matters listed in the Court-IV on 20.10.2023 will not be taken up. The next date of Hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
<b>1.</b>	Comp. App. (AT) (Ins) No. 299 of 2020 & I.A. No. 2190 of 2021 & 2828, 2911 of 2023 <b>(PH)</b>	State Bank of India Vs. Venugopal Dhoot & Ors.  <b>With</b>	Bishwajit Dubey	Jash Shah-R7 to R9
<b>2.</b>	Comp. App. (AT) (Ins) No. 467 of 2020 <b>(PH)</b>	Pertamina Hulu Energi Nunukan Company Vs. Venugopal Dhoot & Ors.  <b>With</b>	Varuna Bhanrale	Sandeep S Ladda-R5 Vajyant Paliwal-R3
<b>3.</b>	Comp. App. (AT) (Ins) No. 639 of 2020 <b>(PH)</b>	BPRL Ventures Indonesia B.V. & Anr. Vs. Venugopal Dhoot & Ors  <b>With.</b>	Dheeraj Nair	Kritika Nagpal-R1

4.	Comp. App. (AT) (Ins) No. 640 of 2020  (PH)	BPRL Ventures B.V. & Anr. Vs. Venugopal Dhoot & Ors.	Dheeraj Nair	Moueshree Shukla- R3 Prafful Goyal-R8
5.	T. A. No. 1 of 2023 in Comp App (AT) (CH) No. 70 of 2023 & IA No. 947, 948, 949 of 2023	C Ganesh Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors.	Arun C Mohan	Abhishek Anand Abhijeet Sinha M.S. Kalra
6.	Comp. App. (AT) No. 65 of 2019 & I.A. No. 1075 - 1076 of 2021  (PH)	C. Valli Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors.	Aakanksha kaul Kshitij Parashar Divyanshu Rai	Mandeep Kalra Isha Khurana-R1, R10 Saneep Narain Batra Anjali-R2 to R7 Ankur S. Kulkarni- R8 Balaji SubramanianR9

By order of Hon'ble Chairperson

-Sd/-

Registrar